

[English]

Collaboration with US Firm by I.T.I. to Manufacture Three Micro Chip

8071. SHRI SRIKANTADATTA NARASIMHARAJA WADYAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the proposal of Indian Telephone Industry (ITI) to manufacture three micro chip in collaboration with US firm VISI has been pending since long;

(b) if so, the reasons of the delay in giving clearance to that proposal;

(c) the total cost of the project;

(d) whether any agreement has been signed between ITI and the US firm VISI to implement the project;

(e) if so, the details thereof; and

(f) if not, the steps taken to clear the project at an early date?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) Yes, Sir.

(b) The proposal has been under examination in consultation with various Government agencies.

(c) Cost estimates are being worked out to reduce the costs.

(d) and (e). Yes, Sir. Indian Telephone Industries Ltd. entered into an agreement with M/s. VISI INC., USA in May 1988 for manufacture of ISI/VISI chips. The technology for ISI/VISI chips is upto 1.5 microns.

(f) does not arise.

Expansion of Delhi Fire Service

8072. SHRI R. GUNDU RAO:
SHRI P. NARSA REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have recently sanctioned funds for the expansion of the Delhi Fire Service and for installing fire fighting equipments in high rise Government buildings;

(b) if so, the details thereof and the high rise Government buildings in the capital, which are not equipped with fire safety equipments;

(c) the details of Government buildings in which these equipments are proposed to be installed for the present; and

(d) further programme of Government to provide fire safety measures in all the buildings?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) Yes, Sir.

(b) to (d). The Delhi Fire Service is being strengthened by setting up nine additional Fire Stations, adding trained manpower and fire fighting equipment, details of which are given in the statement-I below. Government have also sanctioned a number of fire safety works in the high-rise buildings maintained by CPWD in order to bring them in conformity with the rules framed under the Delhi Fire Prevention and Fire Safety Act, 1986. A list indicating the names of the building maintained by CPWD, amount of the estimate and expected date of completion is given in statement-II below.